

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 8th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 31 of 2013

M/s. IL & FS Wind Farms Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr, Advocate
Mr. Anurag Sharma

Counsel for the Respondent (s): Mr. K.V. Mohan, Advocate
Mr. K.V. Balakrishnan

Appeal No. 8 of 2013

M/s. NILE Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s): Mr. K.V. Mohan, Advocate
Mr. K.V. Balakrishnan

ORDER

We have heard the learned counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matters
before the ***Chennai Circuit Bench*** on **12.07.2013**.

(Rakesh Nath)
Technical Member
Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson